

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

EP-15 (ND)2017 in C.P. of 124(ND)2016

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.08.2017

NAME OF THE COMPANY: Ms. Deepa Tomar V/s. Unitech Ltd.

SECTION OF THE COMPANIES ACT: 424 of the Companies Act, 2013

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
-------	------	-------------	----------------	-----------

Present: Mr. Babanjeet Singh, Advocate for the Respondent

Order

At request of the Ld. Counsel for the Petitioner, the matter be
adjourned to 23rd August, 2017.


(Ina Malhotra)
Member (J)